

F. No. J-11017/2/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 1st August, 2018

ORDER

The President is pleased to engage following four Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Rajasthan (PB) at Jodhpur and its Bench at Jaipur, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Sl. No.	Name of Advocate (S/Shri)	Contact Details	Enrollment Number
<u>High Court of Rajasthan at Jodhpur</u> <u>Senior Panel Counsel</u>			
1.	Yuvraj Singh	H. No. 2, Old Public Park, Raikabagh, Jodhpur (Rajasthan) Mob: 9784679198 Email: uvsingh42@gmail.com	--
<u>High Court of Rajasthan, Jaipur Bench</u> <u>Senior Panel Counsel</u>			
2.	Mukesh Kumar Meena	67-A, Rameshwaram Colony, Opp. Chandra Toyota, Sitabari, Tonk Road, Jaipur-302029 Mob: 9414050808 Tel. 0141-2724577 Email: advocate.mkm@gmail.com	R-1386/2002
3.	Ms. Shalini Sheoran	Off. 1-2, E-76, Ground Floor, Lane-4, Chitrangan Marg, C-Scheme, Jaipur Mob: 9414071004 Tel./FAX: 0141-2370033	UP/1073/1998
<u>High Court of Rajasthan, Jaipur Bench</u> <u>Central Government Counsel</u>			
4.	Kapil Sisodiya	Plot No. 4-A, Yamunabari, Tonk Road, Jaipur (Rajasthan) Mob: 8302208377, 9057235711	R/1647/2012

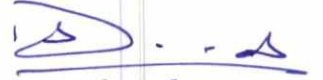
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary
Tel. 011-23384446

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The Registrar, Rajasthan High Court at Jaipur.
6. The Registrar, CAT, Jaipur Bench.
7. All the four counsel at the addresses as shown above against their names.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivás)

Section Officer (Judicial)
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